

RESPONSE TO TRAI ON DRAFT TARIFF REGULATION FOR BROADCASTING

1. The term geographical area is to defined. To remove any doubts and to avoid any different interpretation this term should be defined.
2. Para 3(3) of part II provides”**Provided further that the maximum retail price of such bouquet of pay channels shall not be less than eighty five percent of the sum of maximum retail prices of the a-la- carte pay channels forming part of the bouquet**” it is not clear why there is a restriction on the reduction of price to a maximum of 85% of alia carte value. It should rather say that the value of bouquet should be at-least 15% lower than the sum total of all carte channels which are part of the bouquet.Same should be considered for the distribution channel as well
3. In para 3(5) the price differential between SD and HD channel is proposed 3X. The logic of this and cost calculations may please be shared as this multiplier factor should be based on cost
4. Para 6(1)while considering the rental the ratios of capacity requirement between SD/HD is considered as 2:1. If that is the case why it should be considered 1:3 for tariff?
5. It should be clarifies that in Rs. 130/- what all is inclusive. Is it 100 FTA,or combination of SD/HD. Is it optional to take FTA and in case the customer does not need 100FTA or need lesser no then he can get more HD/SD
6. Para6(7) additional capacity is prescribed in multiples of 25 SD channels. This should be for both SD and Or HD channels. If that is allowed then the no of 25 will change as this can't be translated in the Ratio of 1:2 as stated in para 6(1)
7. It should be made clear that while there is a restriction is changing and tariff for at-least six months, the customer is free to change the subscription any time and that change should be made effective with the beginning of next billing month
8. It should be clarified that Rs. 130/- charge per month is inclusive of handling the customer premises services and no additional charge should be levied for attending to customer complaint
9. Please clarify whether the charge of Rs.130/- will change in case the STB is sold/leased to the customer and is not owned by the distributor?

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